

**NOTIFICATION No. 183 / 2012**

Ms. S.Kannammal, District Judge, functioning as XVI Additional Judge, City Civil Court, Chennai, who has been appointed on transfer as III Additional Principal Judge, Family Court, Chennai in G.O.(Ms).No.843, Home (Courts.II) Department, dated 31.10.2012 is transferred and posted as III Additional Principal Judge, Family Court, Chennai in the existing vacancy.

HIGH COURT, MADRAS.  
DATED: 01.11.2012.

Sd/- G.CHOCKALINGAM  
REGISTRAR GENERAL

To

1. Ms. S.Kannammal, XVI Additional Judge, City Civil Court, Chennai.
2. The XVI Additional Judge, City Civil Court, Chennai.
3. The III Additional Principal Judge, Family Court, Chennai.
4. The Principal Judge, City Civil Court, Chennai.
5. The Principal Judge, Family Court, Chennai.
6. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
7. The Pay and Accounts Officer, High Court, Madras.

**Copy to :**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
  2. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law/ Commercial Taxes Department, Secretariat, Chennai-9.
  3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
  4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
  5. The Registrar (Judicial), High Court, Madras.
  6. The Registrar (Vigilance), High Court, Madras. (12 copies).
  7. The Additional Registrar (Vigilance), High Court, Madras.
  8. The Registrar (Administration), High Court, Madras.
  9. The Registrar (Management), High Court, Madras.
  10. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
  11. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
  12. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
  13. The Director, Tamil Nadu State Judicial Academy, Chennai.
  14. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
  15. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
  16. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
  17. The Technical Director, NIC, High Court, Madras.
  18. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
  19. The Record Keeper, A.D. Records, High Court, Madras.
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